RAJYA SABHA

Tuesday, 13th September 1955

The House met at eleven of the lock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

SENTORITY AND PAY SCALES OF THE CLERICAL STAFF OF THE EX-B.A. AND N.W. RAILWAYS

*416. SHRI S. N. MAZUMDAR: Will the Minister for RAILWAYS be pleased to state:

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- (a) whether Government received any representations from the clerical staff of the ex-Bengal, Assam and North Western Railways absorbed after partition on the ex-East Indian Railway regarding determination of their seniority and fixation of their pay
- (b) if so, what are their grievances; and
- (c) what action has been taken by Government in the matter?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

- (b) and (c). Their representations and the action taken thereon are as follows:-
 - (i) The fixation of seniority inter se of ex-East Indian Railway personnel on the basis of length of service in each grade. Orders have since issued to this effect.
 - (ii) The staff in grade Rs. 65-85(1934) should be treated as equivalent to staff in the prescribed scale of pay Rs. 80-160. This has been rejected.

SHRI S. N. MAZUMDAR: May I know, Sir, the reason for this rejection? Is it not a fact that when the 1934 scales were revised, clerks in the same grade on the ex-E.I. Railway were fixed in the scale Rs. 80-160, whereas 81 RSD-1

clerks on the ex-B.A. and N.W. Railways werre fixed in the scale Rs. 55—130 although the Railway Board at that time recommended that they also should be fixed in the scale Rs. 80--160?

SHRI O. V. ALAGESAN: A certain percentage of posts were fixed in the scale Rs. 80-160. After the combined seniority list was prepared, those who were on the seniority list and were qualified were fitted in the posts as per the percentage fixed. The rest were naturally left out and it so happened that they belonged to the ex-B.A. and N.W. Railways.

SHRI S. N. MAZUMDAR: Is it not a fact that those employees who are now serving in the scale Rs. 55-130-because they are fixed in that scale without counting the length of service in regard to fixation of seniority-are in a disadvantageous position, compared to the clerks of the ex-E.I. Railway, who are performing the same work side by side in the same office?

SHRI O. V. ALAGESAN: Sir, the combined seniority list was prepared on the basis of their total length of service: and the officiating service in equivalent grades was taken into consideration. And the combined seniority list was prepared after that had been done. The percentage of posts in the higher scale went to people who were on top of the list.

भूमिहीन स्वीतहर मजबूरों का पूनस्थापन

*४९९. श्री नवार्वासह चाँहान : क्या **लाग्र** सथा कृषि मंत्री यह बताने की कृपा करेंगे

- (क) प्रथम पंचवर्षीय योजना के अन्तर्गत भूमिहीन खीतहर मजदूरों के प्नर्स्थापन जो योजना थी, उसके अन्तर्गत कितने एंसे मजदूरों को प्नर्स्थापित किया जा चुका ₹:
- (ख) किन किन राज्यों के एसे लोगों की कहां कहां बसाया गया है' और उनके

पनर्स्थापन पर अब तक कितना व्यय किया जा चुका हैं: और

(ग) ये लोग केन्द्रीय सरकार के खेतीं पर किन शती पर बसाये जा रहे हैं ?

†[RESETTLEMENT OF LANDLESS AGRICUL-TURAL WORKERS

*417. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) the number of landless agricultural workers resettled under the schemes of the Government of India included in the first Five Year Plan for the purpose:
- (b) the names of the States from which and the names of the places where, such persons have been settled and the expenditure so far incurred on their resettlement; and
- (c) the terms and conditions which they are being settled on the farms of the Central Government?]

कृषि मन्त्री (हा० पी० एस० दंशम्ख): (क) और (ख), भोपाल में १०० बसा दिये गये हैं और टावन्कोर-कोचीन से १२० बसाये जा रहे हैं। इनके सिर्फ बसाने पर कितना खर्च हुआ हैं यह बताना मुमीकन नहीं हैं।

(ग) सभा के पटल पर एक विवरण रख दिया गया है।

विवरण

सेंट्रल मिकेनाइजड फार्म, भोपाल, में बेजमीन खीतहर मजदूरों के बसाने के लिये बनाई हुई संशोधित योजनाओं की आम शर्त

- . (१) मजदूरों के काम की जांच समय समय पर की जायेगी और जिन का काम अच्छा न होगा, उन्हें हटा कर दूसरे रखे जायेंगे।
- (२) भोपाल के बाहर से बसाने के लिये चूने गर्य मजदूरों को फार्म पर बसाने से पहले

tEnglish translation

प्रोबेशन पर रहना होगा और प्रोबेशन की मियाद में उन्हें ४० रुपये महीने के हिसाब से मजदूरी दी जायेगी । भोषाल राज्य से चुने -हुए मजदूरों को प्रोवेशन पर नहीं रखा जायेगा और वे सीधे ही बसा दिये जायेंगे।

- (३) हर एक परिवार को बिना सिचाई की हुई १४ एकड़ और सिचाई की हुई १० एकड़ जमीन दी जायंगी।
- (४) हर एक बसने वाले को पहले पांच महीनों के लिये बैलीं, खेती के आँजारों, दूध इंने वाली गायों, मुगीं, सुअर वर्गेंग के खरीदने के लिये १,००० रुपये का कर्ज दिया जायेगा । इस कर्ज की वापसी, बसने वाले की दो फसलें पेंदा होने के बाद, दस सालों में आसान किश्तों पर की जायेगी। पहले तीन सालों के लिये इन कर्जा पर कोई भी सुद नहीं लिया जायेगा आर इस अरसे के प्रं होने के बाद, इन बसने वालों से बाकी कर्ज पर माम्ली दर पर सुद लिया जायेगा ।
- (४) इस कर्जे पर सुद के साथ साथ, जमीन की कीमत भी, सिंचाई की हुई जमीन ७४ रुपये फी एकड और बिना सिचार्ड की हुई ४० रुपये की एकड़ की दर से वसूल की जायंगी ।
- (६) स्थरी हुई किस्म की फांपडी, जिस में बसने वाले रहींगे, बनाने के लिये, सरकार ६४४ रुपये फी फोंपडी के हिसाब से दंगी।
- (७) दो फसलें उगाने के बाद बसने वालों को भोपाल सरकार की जमीन की लगान बराबर जमीन का किराया देना होना ।
- (८) स्कूल वर्गरा जैसी सामाजिक कल्याण की सुविधायें दी जायेंगी।
- (६) भोपाल राज्य से बाहर के चुने हुए मजदूरों 💆 के लिये निम्न शर्त और लागू होंगी:
 - (क) उनको अपने और अपने परिवार (जिन में उनकी परिनयां और जायज बच्चे शामिल होंगे) के लिये सब से

छोटी क्लास का एक तरफ का किराया उनके रहने के स्थान से लेकर फार्म तक दिया जायेगा। लेकिन यह रियायत नीचे बतलाये हुए मदों से सीमित होगी।

- (स) यदि वे वापिस जाने की मरजी रखते हों तो उनको फार्म पर जितने दिन उन्होंने काम किया हैं उसकी मजदूरी के साथ जाने के लिये रेल का एक और का किराया भी दिया जायेगा।
- (ग) यदि वह फार्म पर रहने का निश्चय करें तो, ऊपर (क) के अनुसार, सरकारी र्व्स वर्ष पर अपने परिवार को ला सकर्त हैं।
 - (घ) अगर कोई मजदूर पहली दफा में अपने परिवार को लाने की जिद करता हो तो उसको आने के लिये उसका और उसके परिवार के रंल का किराया दिया जायेगा। लेकिन अगर वह अपनी जांच के समय में ही वापिस जाने का निश्चय करता है तो उसके परिवार को वापिस जाने का रंल का किराया नहीं दिया जायेगा।

†[The MINISTER FOR AGRICUL-TURE (DR. P. S DESHMUKH): (a) and (b). 100 from Bhopal are already resettled and 120 from Travancore-Cochin are being settled. It is not possible to indicate the expenditure exclusively on their settlement.

(c) A statement is placed on the Table of the Sabha.

STATEMENT

General conditions as laid down under the modified Schemes for settlement of landless labourers at the Central Mechanised Farm, Bhopal.

- (1) The work of the labourers will be reviewed from time to time and those whose work is found unsatisfactory will be replaced.
- (2) The labourers recruited from outside Bhopal State will be paid a

- monthly wage of Rs, 40 pm tring the period of probation precedur, their settlement at the Farm. The lift urers recruited from Bhopal State will be settled outright without serving any probationary term at the Farm
- (3) The size of holding per family will be fixed at 15 acres m the unirrigated area and 10 acres m the irrigated area.
- (4) A loan of Rs. 1,000 will be advanced to each settler for mantenance during the initial period of in, nonths and for the purchase of bullo I cultural implements, milch cov poultry, pigs, etc. Recoveries again t loan will be made in easy in talments spread over a period of ten year, after the settler has reaped his in t two harvests. These loans will be treated as interest-free loans for the to three years and after the exput of this period, interest will be chargeable at the usual rate on the loan out tanding against these settlers.
- (5) Along with recovery than the cost of land will also be covered as Rs 75 per acre for irrigate that and and Rs 50 per acre for unirrigate than and.
- (6) For the construction of an ? improved type of hut for settlers, the Government contribution could be Rs. 655 per hut.
- (7) The settlers will be not to pay're land rent equivalent to land evenue payable to Bhopal State to taking first two harvests.
- (8) Amenities of social well ne such as Schools, etc. will be provided.
- (9) For labourers selected in m outside Bhopal State, the follows further conditions apply:—
 - (i) They will be paid at le railway fare for them it is and their family (it will include their wives and their lightmate children) from them a face of residence to the Fin by the lowest class subject to that is stated hereafter.
 - (ii) If they exercise to a ption to return, they will be at n single

[†]English translation.

- railway fare for the return journey also, together with their wages for the period for which they have worked at the Farm.
- (iii) In case they decide to stay at the Farm, they may bring their families at Government expenses as indicated at (i) above.
- (iv) If a labourer insists on bringing his family in the first instance, he may be allowed travelling allowance for himself and for his family for the onward journey. But if he decides within the trial period to get back to his State, his family will not be eligible for the return railway fare.]

श्री नवाब सिंह चाँहान : यह जो विवरण रखा गया हैं उसमें कहा गया है कि प्रत्येक परिवार को १५ एकड़ बगैर सिचाई वाली और १० एकड़ सिचाई वाली जमीन दी जायेगी। सरकार ने यह बात केंसे पना लगाई कि इतनी जमीन एक परिवार के लिए काफी होगी?

डा० पी० एस० दंशमुख: हमारा यह खयाल हैं कि जो जमीन दी जायेगी वह एक परिवार के लिए काफी होगी।

श्री नवाब सिंह चौहान: इसमें नम्बर ६ पर लिखा हुआ हैं कि एक फोंपड़ी बनाने के लिए उनको ६४४ रुपया दिया जायेगा। क्या यह कर्जा वस्ल कर लिया जायेगा या रियायती तार पर दिया जा रहा है ?

Dr. P. S. DESHMUKH: I would ask for notice of this question. We are not going to recover this amount.

SHRI H. C. DASAPPA: Is there any attempt on the part of the Government to settle displaced persons from East Bengal on any of these farms?

DR. P. S. DESHMUKH: So far, our activities in regard to the rehabilitation of landless labourers have been very limited. We have at present no proposal to rehabilitate any of the refugees.

श्री नवाब सिंह चाँहान: भोपाल में बसने वालों को दो फसलों के बाद लगान के बराबर जमीन का किराया देना होगा। इसका क्या यह अर्थ समभ लिया जाय कि यह जमीन लेंडलेस लेंबरर्स को दें दी जायेगी. यानी वह उसके मालिक हो जाएंगे?

डा० पी० एस० दंशमुख: जी हां, जैसा और लोगों से लिया जाता हैं वैसे ही लेन्ड रवन्य् उनसे भी लिया जायेगा।

PROF. G. RANGA: Are these loans being granted only to the landless labourers of Bhopal and the neighbouring areas or to others?

DR. P. S. DESHMUKH: Only to Travancore-Cochin and Bhopal

*418. [For answer, vide col. 2772 infra.]

*419. [The questioner (Shri M. Valiulla) was absent. For answer, vide col. 2778 infra.]

Air-Lifting of Mangoes to Foreign Countries

- *420. DR. RAGHUBIR SINH: Will the Minister for Communications be pleased to state:
- (a) whether very large consignments of Indian mangoes were air-lifted this year to the United Kingdom and Europe; and
- (b) If so, to which countries they were sent, and in what quantities?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). I lay on the Table of the Sabha a statement giving the requisite information.

STATEMENT

Information in respect of consignments of Indian mangoes airlifted from India.

Name of country

Weight of consignments airlifted

(In Kgs.)

1. Austria
2. Belgium
3. Cyprus

Weight of consignments airlifted

(In Kgs.)

1. 48 6

18 7